

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5267  
ANSWERED ON:14.08.2014  
MOTOR VEHICLE (AMENDMENT) BILL, 2007  
Azad Shri Kirti (JHA)

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to amend Indian Motor Vehicle (Amendment) Bill, 2007 to upgrade it to the level of international standards;
- (b) if so, the details thereof;
- (c) whether the new bill is to include measures such as the proposal to install CCTV cameras at all traffic signals, redesigning of heavy vehicles and a centralised data to check misuse of liquor licenses, if so, the details thereof; and
- (d) the steps proposed to be taken to control the number of vehicles on the road?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) to (d) Ministry of Road Transport and Highways is working on a proposal to replace the "Motor Vehicles Act, 1988" with a new Act which will inter alia facilitate technological intervention and information technology based systems to ensure efficient and safe transport systems in the country. State Governments/Union Territory Administrations have been requested to send their view on the new legislation. Enforcement of provisions of MV Act and CMVRs comes under the purview of State Governments.